## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 12.12.2019 NOTICE

## Take notice that the following matters Adjourned on 09.12.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of	Next date of
			Hearing	Hearing
1.	<b>Review Application</b>	Jaiprakash Associates Limited	09.12.2019	20.01.2020
	(AT) 06 of 2018 in TA	Vs.		
	(AT) (Compt.) No. 11	Competition commission of		
	of 2017	India & Anr		
	(Old Appeal No.			
	49/2016)			
2.	Review Application	Jk cement limited	09.12.2019	20.01.2020
	No. 04 of 2018 in	vs.		
	TA (AT) (Compt.)	Competition commission of india		
	No. 17 of 2017	& Anr.		
	Old Appeal			
	No.55/2016			

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By Order

-sd/-Registrar